

Messages from Rajya Sabha

SECRETARY GENERAL: Madam, I have to report following messages received from the Secretary General of Rajya Sabha:-

(i) ?I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 8th August, 2025 adopted the following Motion regarding filling up of a casual vacancy in the Joint Committee on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024:-

MOTION

?That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint one Member to the Joint Committee on the Constitution (One Hundred and Twenty-Ninth Amendment) Bill, 2024 and the Union Territories Laws (Amendment) Bill, 2024 in the vacancy caused by the retirement of Shri P. Wilson from the membership of the Rajya Sabha and communicate to the Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri P. Wilson, be appointed to the said Joint Committee to fill the vacancy.?

(ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 11th August, 2025 agreed without any amendment to the Merchant Shipping Bill, 2025 which was passed by the Lok Sabha at its sitting held on the 6th August, 2025.?

(iii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 11th August, 2025 agreed without any amendment to the Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2025 which was passed by the Lok Sabha at its sitting held on 5th August, 2025.?

? (*Interruptions*)

माननीय सभापति : आइटम नंबर 9, श्री कौशलेन्द्र कुमार जी ।

12.13 hrs